

**अध्यक्ष महोदय :** नहीं, वह ठीक नहीं है। कोई आयगा तो क्या कहेगा कि स्पीकर ने यह लगाया हुआ है। नहीं, यह गलत बात होगी।

**श्री कंबर लाल गुप्त (दिल्ली सदर) :** यह जो कुछ भी आप को कहना हो बजाय यहां कहने के लिख कर के मेम्बरों को भेज दें तो ज्यादा अच्छा होगा।

**अध्यक्ष महोदय :** कई दफा कहा है, बहुत दफा रिक्वेस्ट की है। कम से कम यह लास्ट अवर में न ले आवें। आप आते हैं, उसी वक्त दे कर और उसी वक्त यहां रूनिंग मांगते हैं।

**श्री अटल बिहारी वाजपेयी (बलरामपुर) :** आपको जो आज इस बारे में प्रश्न दिए गए हैं उन पर भी विचार कर लें।

**अध्यक्ष महोदय :** वही तो मैं कह रहा हूं।

**श्री अटल बिहारी वाजपेयी :** अभी-अभी मैं ने दिया है वह शायद आप के सामने नहीं आया है

**अध्यक्ष महोदय :** यही तो मेरी तकलीफ है।

**SHRI S. M. BANERJEE:** Sir, today we are having a discussion on the communal situation in the country. Yesterday we had made a request that some statement should be made by the Home Minister regarding the Banaras riots so that we could know the position there.

**MR. SPEAKER:** Since we are having the debate today, he will look into it.

12.31 hrs.

#### PAPERS LAID ON THE TABLE

#### CONCLUSIONS OF THE INDUSTRIAL COMMITTEES ON COAL MINING AND IRON AND STEEL

#### THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-

MENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table—

- (1) A copy of the Conclusions of the Eleventh Session of the Industrial Committee on Coal Mining held at New Delhi on the 6th November 1969.
- (2) A copy of the Conclusions of the Second Session of the Industrial Committee on Iron and Steel held at New Delhi on the 16th October, 1969.

[Placed in Library. See No. LT-2213/69]

#### NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) G.S.R. 2051 published in Gazette of India dated the 22nd August, 1969.
- (ii) The Madhya Pradesh Rice (Movement Control) Amendment Order, 1969, published in Notification No. G.S.R. 2054 in Gazette of India dated the 23rd August, 1969.
- (iii) The Inter-Zonal Wheat and Wheat Products (Movement Control) Order, 1969 (Hindi version) published in Notification No. G.S.R. 2305 in Gazette of India dated the 27th September, 1969.
- (iv) The Inter-Zonal Wheat and Wheat Products (Movement Control) Amendment Order, 1969—(Hindi version) published in Notification No. G.S.R. 2306 in Gazette of India dated the 27th September, 1969.

- (v) The Delhi Roller Mills Wheat Products (Ex-Mill and Retail Price Control) Order, 1969 (Hindi version), published in Notification No. G.S.R. 2307 in Gazette of India dated the 27th September, 1969.
- (vi) The Roller Mills Wheat Products (Ex-Mill) Price Control (Amendment) Order, 1969 (Hindi version) published in Notification No. G.S.R. 2308 in Gazette of India dated the 27th September, 1969.
- (vii) G.S.R. 2545 (Hindi version) published in Gazette of India dated the 1st November, 1969.
- (viii) The Madhya Pradesh Rice (Movement Control) Amendment Order 1969 (Hindi version) published in Notification No. G.S.R. 2546 in Gazette of India dated the 1st November 1969.
- (ix) The Roller Mills Wheat Products (Ex-mill) Price Control (Third Amendment) Order, 1969, published in Notification No. 2553 in the Gazette of India dated the 29th October, 1969.
- (x) The Foodgrains (Prohibition of use in Manufacture of Starch) Amendment Order, 1969, published in Notification No. G.S.R. 2608 in Gazette of India dated the 4th November, 1969.
- (xi) G.S.R. 2669 published in Gazette of India dated the 22nd November, 1969.
- No. G.S.R. 2483 (English version) and G.S.R. 2487 (Hindi version) in Gazette of India dated the 1st November, 1969.
- (ii) The Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1969 published in Notification No. G.S.R. 2484 (English version) and G.S.R. 2488 (Hindi version) in Gazette of India dated the 1st November, 1969.
- (iii) The Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1969, published in Notification No. G.S.R. 2485 (English version) and G.S.R. 2489 (Hindi version) in Gazette of India dated the 1st November, 1969.
- (iv) The Neyveli Coal Mines Provident Fund (Third Amendment) Scheme, 1969 published in Notification No. G.S.R. 2486 (English version) and G.S.R. 2490 (Hindi version) in Gazette of India dated the 1st November, 1969.
- (v) The Coal Mines Provident Fund (Third Amendment) Scheme, 1969, published in Notification No. G.S.R. 2491 (English version) and G.S.R. 2495 (Hindi version) in Gazette of India dated the 1st November, 1969.
- (vi) The Andhra Pradesh Coal Mines Provident Fund (Third Amendment) Scheme, 1969, published in Notification No. G.S.R. 2498 (English version) and G.S.R. 2496 (Hindi version) in Gazette of India, dated 1st November, 1969.
- (vii) The Rajasthan Coal Mines Provident Fund (Third Amendment) Scheme, 1969, published in Notification No. G.S.R. 2493 (English version) and G.S.R. 2497 (Hindi version) in Gazette of India dated the 1st November, 1969.
- (viii) The Neyveli Coal Mines Provident Fund (Fourth Amendment) Scheme, 1969, published

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NOTIFICATIONS UNDER THE COAL MINES  
PROVIDENT FUND AND BONUS SCHEMES  
ACT

THE DEPUTY MINISTER IN THE  
MINISTRY OF LABOUR, EMPLOY-  
MENT AND REHABILITATION (SHRI  
S. C. JAMIR): I beg to lay on the Table  
a copy each of the following Notifications  
under Section 7A of the Coal Mines Provi-  
dent Fund and Bonus Schemes Act, 1948:—

- (i) The Coal Mines Provident Fund (Second Amendment) Scheme, 1969, published in Notification

- (viii) The Neyveli Coal Mines Provi-  
dent Fund (Fourth Amend-  
ment) Scheme, 1969, published